

concession on urea and decontrolled fertilisers like DAP, MOP, SSP and Complexes, during the last three years;

(b) the subsidy/concession on fertilisers has enabled sale of these fertilisers to farmers at considerably reduced prices fixed by the Government;

(c) Amounts of Rs. 2258.70 crore, Rs. 3075.37 crore and Rs. 3051.23 crore were disbursed as subsidy to urea producers in Uttar Pradesh during 1997-98, 1998-99 and 1999-2000, respectively

(d) The subsidy disbursed to urea manufacturers in Uttar Pradesh upto 31st July 2000 during the current financial year is Rs. 775.44 crore.

#### **Complaints in relief works for calamity victims**

2652. SHRI NARENDRA MOHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any complaints that rice sent to calamity stricken areas of some states has not reached to the affected people and was sold on the way;

(b) whether there is any exclusive rule and law to ensure that material collected for relief purposes reaches the calamity stricken areas and affected person; and

(c) if so, whether these are being followed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO):

(a) to (c) Distribution of relief assistance and undertaking relief measures at the ground level are the responsibility of the State Government concerned. No such complaints has been received in this Ministry.